# W.

### **Declaration of Assets and Liabilities**

Year-2022

I Ranjay Kumar , son of Sri Kamdeo Singh, aged 44 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

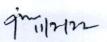
### A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description  | Self   | Spouse<br>Nitu Kumari  | Dependant-1<br>Piyush Raj.<br>(Son)                       | Dependant-2<br>Saumya Raj<br>(Daughter)                   | Dependant-3<br>Etc. Name |
|------------|--|--|--|---|---|--------------------------|
| (i)        | Cash   | Rs. 10,500/-   | Rs. 30,800/-   | Nil   | Nil   |                          |
| (ii)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial  | (1) SBI A/C in Bihar<br>Vidhan Mandal<br>Branch -Balance Rs.<br>93,000/-<br>(Approx)   | Nil  | Nil   |   | Nil                      |
|            | Companies  |  |  | и   |   |                          |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies                               | Nil  | Nil  | Nil   | Nil   | Nil                      |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc | (1) LIC Policy of Rs. 2,50,000/- Premium Per Annum Rs.12010/- (2) R.D in Post Office of Rs.5000/- Per Month for 5 years. (4) F.D in Post office Rs. 1,99,000/- | LIC Policy of<br>Rs.<br>2,00,000/-<br>Premium Per<br>Annum<br>Rs.10,044/-  | Nil   | Nil   | Nil                      |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)                                     | TVS Moter Cycle  | Nil  | Nil   | Nil   | Nil                      |
| (vi)       | Jewellery (give<br>details of weight<br>and value)                               | Gold- 100 gms<br>(Approx.) of Rs.<br>4,70,000/-(Approx.)   | Gold- 400<br>gms<br>(Approx.) of<br>Rs.<br>16,51,000/-<br>(Approx.)<br>Silver -200<br>gms<br>(Approx.) of<br>Rs. 22,500/-<br>(Approx.) | Gold- 10 gms<br>(Approx.) of Rs.<br>11,000/-<br>(Approx.) | Gold- 10 gms<br>(Approx.) of Rs.<br>11,000/-<br>(Approx.) | Nil                      |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                      | Nil  | Nil  | Nil   | Nil   | Nil                      |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.



## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr.<br>No. | Description   | Self  | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|---|-------------------|---------------------|---------------------|--------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                           | Nil   | Nil               | Nil                 | Nil                 | Nil                      |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                       | Nil   | Nil               | Nil                 | Nil                 | Nil                      |
| (iii)      | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nil   | Nil               | Nil                 | Nil                 | Nil                      |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total   |   |                   |                     |                     |                          |
|            | measurement) - Current market value   | Nil   | Nil               | Nil                 | Nil                 | Nil                      |
| (v)        | Others (such as interest in property)   | Property of Hindu undivided Family (Ancestral Property) | Nil               | Nil                 | Nil                 | Nil                      |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as on |
|------------|--|---|--------------------------|
| (a)        | (i) Loans from Banks   | Nil   | Nil                      |
|            | (ii) Loans from financial institutions   | Nil   | Nil                      |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation           | Nil   | Nil                      |
|            | (b) dues to departments dealing<br>with supply of water  | Nil   | Nil                      |
|            | (c) dues to departments dealing with supply of electricity                                     | Nil   | NII                      |
|            |  |   |                          |
|            | (d) dues to departments dealing with telephones  | Nil   | Nil                      |
|            | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil   | Nil                      |
|            | (f) Other dues, if any   |   |                          |

|     |  | Nil  | Nil |
|-----|--|--|-----|
| (b) | (i) Income Tax including<br>surcharge [Also indicate the<br>assessment year upto which<br>Income Tax Return filed. Give<br>also Permanent Account Number<br>(PAN)] | Rs.50,703/-<br>Assessment Year 2021-2022.<br>Pan No-CGKPK7171C | Nil |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  | Nil  | Nil |
|     | (iii) Sales Tax [Only in case of proprietary business]   | Nil  | Nil |
|     | (iv) Property Tax  | Nil  | Nil |

#### C. <u>Personal Detail</u>

| GPF/CPF/PRAN  | PTS/BLA-1238 |    |   |        |         |        |        |          |         |      |             |
|---------------|--------------|----|---|--------|---------|--------|--------|----------|---------|------|-------------|
| Gender        | :-           | i- | M (M/F)   |        |         |        |        |          |         |      |             |
| Date of Birth | Birth        |    | 0   | 1      | 0       | 3      | 1      | 9        | 7       | 8    | (DD/MM/YYYY |
| Class/Group   |              | :- | В   |        | (A      | /B/C)  |        |          |         |      |             |
| Cadre         |              | :  | Administrative Cadre, Bihar Legislative Assembly, Secretariat, Patna. |        |         |        |        |          |         |      |             |
|               |              |    | -(Full N  | Name e | .g. B.A | .SBiha | r Admi | nistrati | ve Serv | ice, |             |

B.S.S.- Bihar Secretariat Service etc.)

Home District

Patna.

I hereby declare that the above details are true to the best of my knowledge and belief.

|   | Signature Randay Rumas          |
|---|---------------------------------|
|   | Name of Employee: Ranjay kumar. |
|   | Designation: Assistant.         |
| _ | D. J. J. Bill J. J. L. A        |

Date:11.02.2022.

Place: Patna.

Department: Bihar Legislative Assembly, Secretariat Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.